NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.220/17	-	Admission	252(3)	Vividha Foods and Delicacies Pvt Ltd Vs ROC	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ANNAPORNAS (9739036083)	Pehhous	Shrafor

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore. Meanwhile, company is directed to file upto date Balance sheet in the registry. List it on 12/01/2018.

Member (T)

Member (J)